

[Print](#)**Defective Case Register from 2025-09-23 to 2025-09-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/38978/2025	BISWARANJAN MAHARATHA	2025-09-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-CONTC/36893/2025	ADV.	2025-09-23	30-OTHER DEFECT (IF ANY) 1.REFERENCE CERTIFICATE NOT FURNISHED. 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT. 3.PAGE NOS.14 AND 15 NOT NEAT AND LEGIBLE
3	D-CONTC/37876/2025	ADV.	2025-09-23	Counsel not mentioned full name, mobile no and enrollment no.
4	D-WP(C)/38248/2025	RAJIV KUMAR MAHANTA	2025-09-23	30-OTHER DEFECT (IF ANY) sl.4 of affidavit in I.A. not proper.
5	D-CRLMC/28320/2025	PRASANTA KUMAR ROUSTRAY	2025-09-23	30-OTHER DEFECT (IF ANY) 1. Charge sheet to be filed
6	D-ABLAPL/29528/2025	CHIRANJIB ROUT	2025-09-23	30-OTHER DEFECT (IF ANY) Annexure 1 page 10 not legible.
7	D-CRLREV/29436/2025	BHABANI SHANKAR DASPARIDA	2025-09-23	1.Pages no 19 to 26 not legible.
8	D-WP(C)/39274/2025	JYOTIRMAYA SAHOO	2025-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-CRLREV/28136/2025	RAJESH RANJAN SAHOO	2025-09-23	3-AUTHENTICATION FEE IS DEFICIENT. C. copy Annex-2 not filed, Xerox copy filed
10	D-WP(C)/39731/2025	JITENDRA KUMAR MISHRA (2)	2025-09-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 42 not found.Name of the adv not mentioned capital letter in the v.nama.Date not mentioned in the v.nama
11	D-RPFAM/39237/2025	DEBENDRA NARAYAN PATTANAIK	2025-09-23	30-OTHER DEFECT (IF ANY) good ground not furnished
12	D-RPFAM/39327/2025	PRAVAT KUMAR MOHANTY	2025-09-23	30-OTHER DEFECT (IF ANY) good ground not furnished
13	D-RPFAM/39389/2025	BHAWANI SANKAR PANIGRAHI	2025-09-23	30-OTHER DEFECT (IF ANY) anexure - 1 not clear,
14	D-RPFAM/39502/2025	NARAYAN PRASAD PARIJA	2025-09-23	30-OTHER DEFECT (IF ANY) not in appeal format , further SR

15	D-WA/39377/2025	SIDDHARTHA PRASAD MISHRA	2025-09-23	Subject Code NOT MENTIONED IN original petition.
16	D-TRP(C)/39225/2025	SUSHANTA KUMAR JOSHI	2025-09-23	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
17	D-WP(C)/39384/2025	SASWATI MOHAPATRA	2025-09-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/39899/2025	SIDHARTHA SWAIN	2025-09-23	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) D.C.fee of Rs.12/- to be paid in cause title.2.Page no.17 not neat and legible.3.Authorization with regard to swear affidavit on behalf of other petitioner not furnished.
19	D-WP(C)/39473/2025	AMITAV DAS	2025-09-23	30-OTHER DEFECT (IF ANY) 1.Copy Not Served on S.C.(T).
20	D-BLAPL/29559/2025	BIKRAM CHANDRA GHADAI	2025-09-23	30-OTHER DEFECT (IF ANY) S.T. case no. mentioned in petition does not tally with the free copy of rejection order
21	D-WP(C)/38272/2025	ATMAJIT MANMITH DAS	2025-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index.2. Writ Petition not page marked in Index.3. Page nos.34 to 41 not neat and legible.
22	D-CRLMC/29013/2025	KARTIK CHANDRA TRIPATHY	2025-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Name of the opp. party not correctly furnished in V.nama. 2. Objection filed dated not correctly furnished in para no.14 and Sl. no.6 in index
23	D-WP(C)/38302/2025	MADHAB LAL AGARWAL	2025-09-23	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1. Date of order under Annexure-2 does not tally with para-8 of the petition.2. Deficit court fee of Rs.2/- not paid on V>Nama
24	D-WP(C)/38502/2025	PRATIK DASH	2025-09-23	30-OTHER DEFECT (IF ANY) Annex. 4 not correct in prayer of the I.A. petition
25	D-WP(C)/39649/2025	AKSHAYA KUMAR SAHOO	2025-09-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)

				Date of copy of mortgage deposit vide annex-1 not tally with Index. Page 22 not neat.
26	D-WP(C)/38292/2025	MADHAB LAL AGARWAL	2025-09-23	30-OTHER DEFECT (IF ANY) 1. Date of order under Annexure-2 does not tally with para-8 of the petition
27	D-WP(C)/38469/2025		2025-09-23	30-OTHER DEFECT (IF ANY) Page 96 to 98 not available
28	D-ABLAPL/29530/2025	DIBAKAR BISWAL	2025-09-23	30-OTHER DEFECT (IF ANY) 1. Name of PS mentioned in Synopsis not correct. 2. Page 7 and 8 not marked. 3. Paragraphs not properly Serial Numbered in the Petition. 4. Application not properly addressed to the Honourable Court. 5. Name of Informant appearing in Para 1 be redacted. 6. Annexure 1 not marked.
29	D-BLAPL/29400/2025	AJIT PARIJA	2025-09-23	30-OTHER DEFECT (IF ANY) 1. Subject code incorrectly mentioned in assessment slip and Index. 2. Paragraphs not properly mentioned in declaration of the Affidavit.
30	D-BLAPL/29311/2025	SUPRIYO RANJAN MAHAPATRA	2025-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-WP(C)/40116/2025	SUSHANT KUMAR PRADHAN (3)	2025-09-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly furnished in the affidavit and also I.A
32	D-BLAPL/29112/2025	AMLAN SHAKTI PAUL	2025-09-23	30-OTHER DEFECT (IF ANY) 1. The name of the Lower Court mentioned in Cause Title, Petition and Prayer does not tally with that of Rejection order.
33	D-BLAPL/29298/2025	UMA SHANKAR PATEL	2025-09-23	30-OTHER DEFECT (IF ANY) Page no. 21 not legible
34	D-ABLAPL/29517/2025	AMLAN SHAKTI PAUL	2025-09-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
35	D-CRLREV/29830/2025	RAMESH AGARWAL	2025-09-23	30-OTHER DEFECT (IF ANY) Period of Delay 2 days. 1. Being aggrieved not mentioned. 2. Good ground certificate not furnished. 3. Odia undertaking not furnished.
36	D-CONTC/39243/2025	AJIT CHANDRA MOHAPATRA	2025-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
37	D-CRLA/28924/2025	SANGRAM KESHARI ROUT	2025-09-23	1. Period of Delay 101 days. 2. Court Fee of Rs.6.00 not paid. 3. Sentence awarded u/s.509

				IPC.wrongly mentioned in synopsis and appeal memo.
38	D-WP(C)/36652/2025	SUBHENDU KUMAR NAYAK	2025-09-23	14-NOT PROPERLY INDEXED.
39	D-BLAPL/29110/2025	JYOTIRMAYA SAHOO	2025-09-23	30-OTHER DEFECT (IF ANY) 1.G.R.Case No. mentioned in the Cause Title,Synopsis, petition and prayer portion does not tally with that of Rejection order.
40	D-WP(C)/39786/2025	KANANBALA ROY CHOUDHURY	2025-09-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 26 not nea
41	D-WP(C)/36655/2025	SUBHENDU KUMAR NAYAK	2025-09-23	14-NOT PROPERLY INDEXED.
42	D-WP(C)/38937/2025	PRAKASH KUMAR MISHRA	2025-09-23	30-OTHER DEFECT (IF ANY) 1.Date of reminder under Annexure-7 does not tally with index and para-9 of the petition.
43	D-WP(C)/39608/2025	RANJIT SAMAL	2025-09-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A.Serial no 4 in the I.A of the affidavit not correctly mentioned.
44	D-WP(C)/38973/2025	BISWARANJAN MAHARATHA	2025-09-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-WP(C)/37984/2025	GYANA RANJAN MAHAPATRA	2025-09-23	30-OTHER DEFECT (IF ANY) Address of op-1 not mentioned.
46	D-WP(C)/38971/2025	BISWARANJAN MAHARATHA	2025-09-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-CRLMC/29498/2025	ASHOK KUMAR SAHOO	2025-09-23	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexures are not properly arranged in the body of petition. 2. Page no.6 annex-1 not exhibited
48	D-WP(C)/39669/2025	ANJAN KUMAR JENA	2025-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED